

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 82 of 2011

Dated: 4th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Essar Power Limited ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur, Mr. Vishal Anand with
Mr. Abhyajit Sinha (Rep.)

Counsel for the Respondent(s): Mr. ATM Rangaramanujam, Sr Adv. with
Mr. Kunal Verma for R.1
Mr. M.G. Ramachandran,
Mr. Vishal Gupta &
Ms. Ranjitha Ramahcandran for R.2

ORDER

The Written Submissions have been filed by all the parties.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS